


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala,  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/ 16, TP 108/17	For hearing	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudhaw IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: *Ramchandra Dullaham Choudhary* SELF *SELF* 

RESPONDENT/s: *Resolution Professional.*

**ORDER**

Heard Shri Ramchandra D Choudhary, Resolution Professional. Post the case on 29.11.2018.

  
Member (T)

  
Member (J)

Raushan  
